

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22-09-2020 AT 10.30 AM THROUGH  
VIDEO CONFERENCING:

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)**  
**SHRI.S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**  
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APPLICATION NUMBER :  
PETITION NUMBER : IBA/1455/2019  
NAME OF THE PETITIONER(S) : Easyaccess Financial Services Ltd  
NAME OF THE RESPONDENT(S) : Sharavan Infrac Pvt Ltd  
UNDER SECTION : Sec 7 Rule 4 of IBC 2016  
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**ORDER**

Ld. Counsel Mr. R.R. Pradeep for the Applicant and Mr. Ramalingam,  
Practising Company Secretary for the Respondent are present.

Counsel the Respondent states that counsel on record is unwell due to COVID-  
19 and he is unable to attend the hearing.

List the matter on **16.10.2020** for hearing.

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**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

MEMBER (TECHNICAL)

-sd-

**[R. SUCHARITHA]**  
**Member (Judicial)**

MEMBER (JUDICIAL)

VS